

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **25<sup>th</sup> April 2025 :-**

**I**

The Division Bench presided over by the **Hon'ble Shri Justice A. S. Gadkari** will not be available for judicial work. Urgent mentioning and placing of the matters, if any, is allowed before the Division Bench presided over by **the Hon'ble Shri Justice B. P. Colabawalla.**

Dated this 24<sup>th</sup> day of April 2025.

By Order,

sd/-

(A. H. Laddhad)  
Prothonotary & Sr. Master

sd/-

(H. M. Bhosale)  
Registrar (Judicial-I)